

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Monday 29th day of January Two Thousand And Eighteen

PRESENT:
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

O.A./310/01963/2017

V. Yuvaraj,
S/o. Velayudam,
Inspector of Police (Dismissed),
No.9, Vannara Street,
Nainaramandabam,
Puducherry-4.

.....Applicant

(By Advocate : M/s. Sreethi Law Firm)

VS.

1. The Chief Secretary,
Government of Puducherry,
Gouberty Salai,
Puducherry;
2. The Director General of Police,
Police Department,
Dumas Street,
Puducherry.

... ..Respondents

(By Advocate: Mr. Syed Mustafa)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Both sides represented.

2. Learned counsel for the applicant submits that the applicant wanted to withdraw the O.A. unconditionally and she has made an endorsement to that effect.
3. Learned counsel for the respondents has no objection.
4. The O.A. is dismissed as withdrawn. No costs.

(R. RAMANUJAM)
MEMBER(A)

29.1.2018

asvs.